

ANNEXURE-‘B’

(Particulars of only one facility may be given per sheet)

S. No.	NAME OF THE CUSTODIAN: ADDRESS OF FACILITY:		
1.	Total no. of posts sanctioned by the Ministry (Designation-wise)	Total staff deployed as on date (Designation wise)	Reason for less deployment, if so.
2.	Total cost recovery charges payable due as 31.08.2016 (Designation wise)	Total cost recovery charges paid (designation wise)	Reason for short payment, if any.
3.	Amount of cost recovery charges payable as 3 months in Advance	Amount of cost recovery charges paid as 3 months advance	Reason for arrears, if any
4.	Date of sanction of posts.	Whether permission for continuation of posts sought? (Permission is to sought after 1 year of sanction)	Reasons thereof, if not done so far.